

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 70 of 1998

(b)

New Delhi, dated this the 24th August, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

1. Shri Mahabir Singh S/o Shri Laxman
2. Shri Subh Ram, S/o Shri Harbra Ram
3. Shri Rattan Singh S/o Shri Ran Mal

R/o House No. 117, 8 Gaur Niwas,
Gali No.40, Sadh Nagar, Palam Colony,
New Delhi-110045. APPLICANTS

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
the General Manager,
Western Railway,
Churchgate, Bombay.
2. The Divl. Railway Manager,
Western Railway, Jaipur Div.,
Jaipur. RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN ((A))

Applicants pray for consideration of their
joint representation dated 7.5.97 (Ann. A-7).

2. None appeared for respondents when the
case was called and no reply filed either.
3. Under the circumstances, this O.A. is
disposed of with a direction to respondents to
dispose of applicants' aforesaid representation
dated 7.5.97 (Ann. A-7) in accordance with rules
and instructions within three months from the date
of receipt of a copy of this order under
intimation to applicant.

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(2)

4. This O.A. is disposed of in term os Para 3
above. No costs.

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Anfolge
(S.R. ADIGE)
VICE CHAIRMAN ((A))

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